

FORM No. - 4 See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ORDER SHEET

Original Application No. 145 of 2004	
Original Application No. 145 of 2004 Applicant (s) Nru Bingha Ch. Swain Respondent (s) Post master General and an	iothy
Advocate for Applicant (s)	
Sh. R. c. Jena	

NOTES OF THE REGISTRY

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ORDERS OF THE TRIBUNAL

REGISTER

Order dated 7.4.2004

Heard Shri P.K.Rath, learned counsel for the applicant and Shri A.K.Bose, learned Senior Standing Counsel(on whom a copy of the O.A. has been served) and perused the materials placed on record. The grievance of the applicant is that vide Annexure-A/10 dated 1.3.2004 he submitted a representation addressed to the Superintendent of Post Offices, Bhadrak Division narrating therein certain difficulties

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

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Copy of orders eff. 7/4/04 along with 0. A. Copy of to the D. P.S., BBSR by Post. The same copy of order issued to the Counsel box both the counsel box both

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and requested that authorities for a resolution. His case is that so far kis he has not been obliged with any response. Be that as it may, the applicant has rushed to the Tribunal without exhausting the departmental remedy. If he felt that there has been some delay in disposal of his representation, he should have ventilated his grievance before the next higher authority, i.e., Director of Postal Services. As the departmental remedy is still available with him, in the fitness of things, I direct the applicant to submit a representation before the Director of Postal Services, HQ, Office of the C.P.M.G., Bhubaneswar for redressal of his grievance and in the event such a representation is filed, the D.P.S. should dispose of the same within a period of 45 days from the date of receipt of such representation.

With the above observation and direction, this O.A. is disposed of at the stage of admission.

A copy of this order along with copy of the O.A. be sent to the Director of Postal Services, Office of the CPMG, Orissa Circle, Bhubaneswar for compliance.

VICE-CHAIRMAN